

The News Bulletins are broadcast at the following timings:—

5.35 AM, 6.45 AM, 7.15 AM,
8.00 AM, 8.10 AM, 12.40 PM, 2.00
PM, 5.55 PM, 7.15 PM, 8.45 PM
and 9 PM.

Development of Tourism in the Country

1868. SHRI SOHAN LAL
DHUSIYA:
SHRI KAPIL VERMA:

Will the Minister of TOURISM be pleased to state:

(a) what are the main features of the annual plan for the financial year, 1988-89 approved by the Planning Commission for Development of tourism in the country; and

(b) what plans have been formulated to attract more tourist to historical monuments like the Taj?

THE MINISTER OF URBAN DEVELOPMENT AND THE MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) The main features of the Annual Plan 1988-89 include promotion of India's tourist attractions in the overseas and domestic markets and strengthening of the infrastructure in the country.

(b) The Ministry provides financial assistance for strengthening infrastructure at the sites of historical monuments. The Ministry also brings out appropriate publicity material and undertakes promotion of such centres in the overseas and domestic markets.

Setting up of a National Committee for Rehabilitation of Bonded Labour

1869. SHRI R. SAMBASIVA RAO:
SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of LABOUR be pleased to state:

(a) whether a number of organisation have urged Government to set

up a standing National Committee, staffed by voluntary agencies and other activists with full financial and judicial powers, to identify and rehabilitate bonded labour in the country and to prosecute their employers; if so whether Government propose to set up such a Committee;

(b) what are the broad outlines of the proposal; and

(c) whether Government propose to give greater publicity over All India Radio and Doordarshan to the labourers' rights under the Bonded Labour System (Abolition) Act, 1976 and various other statutes for the welfare of unorganised labour?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) and (b) Yes Sir. It was suggested that a National Commission on the identification and rehabilitation of bonded labour should be established; and the members of the Commission should be from the voluntary sector. However, Government does not propose to set up such a Commission.

(c) Publicity is being given over Akashvani and Doordarshan to increase the awareness of the unorganised workers about the laws, including the Bonded Labour System (Abolition) Act, 1976, meant for their welfare.

"Award of "A" Certificate to West Bengal for implementation of IRDP

1870 SHRI CHITTA BASU:
SHRI K. MOHANAN:
SHRI NIRMAL CHATTER-
JEE:
SHRI SUNIL BASU RAY:
SHRI RAMNARAYAN
GOSWAMI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the Government of West Bengal has been awarded 'A' Certificate for